

**DIVISION BENCH**

**ITEM NO. 101 to 115 & 146**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 12<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

**101- CA NO.120/2019 & IA No.406/2023 IN CP (IB) No.330/ALD/2018**

<b>NAME OF THE COMPANY</b>	<b>ICICI BANK LTD V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**102- CP (IB) No.371/ALD/2019**

<b>NAME OF THE COMPANY</b>	<b>RAJ KUMAR SHARMA V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**103- CP (IB) No.372/ALD/2019**

<b>NAME OF THE COMPANY</b>	<b>ARUN SHARMA V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**104- CP (IB) No.108/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**105- CP (IB) No.23/ALD/2019**

<b>NAME OF THE COMPANY</b>	<b>JAYCON INFRASTRUCTURE LTD V/S M/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**106- CP (IB) No.216/ALD/2019**

<b>NAME OF THE COMPANY</b>	<b>PHOSPHATE INDIA PVT LTD V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**-Sd-**

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**107- CP (IB) No.48/ALD/2021**

<b>NAME OF THE COMPANY</b>	<b>KANODIA INFRATECH LTD V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**108- CP (IB) No.62/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>VOLTAS LIMITED V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**109- CP (IB) No.95/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>R.K. ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**110- CP (IB) No.96/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>DIAMOND ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**111- CP (IB) No.97/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>ANAND CARRYING CORPORATION V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**112- CP (IB) No.98/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>MAHAVIR ROADLINES V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**113- CP (IB) No.99/ALD/2022**

<b>NAME OF THE COMPANY</b>	<b>LUCKY FREIGHT CARRIERS V/S JAIPRAKASH ASSOCIATES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**114- CP (IB) No.23/ALD/2023**

<b>NAME OF THE COMPANY</b>	<b>SHYAM COAL COMPOANY V/S V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

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**115- CP (IB) No.24/ALD/2023**

<b>NAME OF THE COMPANY</b>	<b>AWADH ENTERPRISES V/S V/S JAIPRAKASH ASSOCIATES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**146- CA No. 213/2018 in CP (CAA) No.19/ALD/2018, CA (CAA)  
No.174/ALD/2017**

<b>NAME OF THE COMPANY</b>	<b>JAIPRAKASH ASSOCIATES LTD WITH JAYPEE INFRASTRUCTURE DEVELOPMENT LTD</b>
<b>UNDER SECTION</b>	<b>230/232 of Companies Act, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

NONE

: *For the parties*

**ORDER**

The NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 19<sup>th</sup> September, 2023.

The photocopy of this order be placed on record in all the connected matters.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**12<sup>th</sup> September, 2023**

*Kavya Prakash Srivastava  
(Stenographer)*